

Government of India during each of the last four years;

(b) Do Government contemplate to make any change in the present arrangement for the purpose?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A statement showing total value of orders placed by the Government of India in the United Kingdom during each of the years 1948-49, 1949-50, 1950-51 and 1951-52 is placed on the Table of the House.

(b) No change is contemplated at present.

STATEMENT

Value of orders placed by Government of India in United Kingdom.

Year	(In crores of rupees)
1948-1949	... 15.68
1949-1950	... 24.44
1950-1951	... 21.01
1951-52	... 12.34

EMPLOYMENT EXCHANGES

73. Shri K. G. Deshmukh: (a) Will the Minister of Labour be pleased to state the total number of employees registered with the Employment Exchanges of Amravati and Nagpur, respectively in the year 1951-52?

(b) How many of them got employment?

(c) Have any complaints been received from the public regarding the working of these Employment Exchanges during the year 1951-52 and if so, how many?

The Minister of Labour (Shri V. V. Giri): (a) Number of applicants registered at

Amravati	... 7,707
Nagpur	... 20,518

(b) Number placed in employment during the same period:

Amravati	... 1,759
Nagpur	... 3,364

(c) Yes. Three complaints were received by the Government of India pertaining to the Nagpur Exchange and one to Amravati.

RELATIONS WITH BHUTAN

75. Shri Brohmo-Choudhury: (a) Will the Prime Minister be pleased to state whether there is any diplomatic or commercial relations between India and Bhutan and if so, through what agency?

(b) Do the Government of India pay any annual subsidy to Bhutan Government and if so, why and what is the amount?

(c) What is the number of Indians living in Bhutan?

The Prime Minister (Shri Jawaharlal Nehru): (a) The Political Officer in Sikkim is responsible for Government of India's relations with Bhutan.

(b) An annual subsidy of Rs. 5 lakhs is paid to Bhutan in lieu of earlier commitments arising from previous Treaties.

(c) Government is not aware of any Indian nationals residing permanently in Bhutan.

HOUSING ACCOMMODATION FOR GOVERNMENT EMPLOYEES

76. Shri Mohanlal Saksena: Will the Minister of Works, Housing and Supply be pleased to lay a statement giving the following information regarding housing accommodation of the Central Government employees at Delhi:

(a) the total number of employees entitled to different types of accommodation;

(b) the number of employees who have been allotted accommodation in government quarters as well as the number who have been allotted accommodation in requisitioned houses;

(c) the total number of employees at present on the waiting list and the number of employees who have been on the waiting list for three years and longer; and

(d) the total amount of money the Government have to pay to these employees on account of rent for want of suitable accommodation?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement containing the information asked for in respect of the Government employees entitled to accommodation controlled by the Ministry of Works, Production and Supply relating to parts (a) to (c) is placed on the Table of the House [See Appendix III, annexure No. 18]

The information relating to part (d) is being collected and will be placed on the Table of the House as early as possible.

RESIDENTIAL ACCOMMODATION TO GOVERNMENT EMPLOYEES

77. **Shri Mohanlal Saksena:** (a) Will the Minister of Works, Housing and Supply be pleased to state what are the Government's plans, if any, to provide accommodation to Central Government employees at Delhi on the waiting list?

(b) What is the total number of Government quarters at Delhi and have Government considered the feasibility of constructing a second storey to the existing quarters at Delhi?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Subject to the availability of funds, it is proposed to sanction the construction of additional quarters for officers and staff, from year to year, till such time as the accommodation position eases. Accordingly, 100 flats for junior officers, 500 quarters for clerks and 500 quarters for class IV and work-charged staff were sanctioned during 1951-52 and a corresponding number has been sanctioned during 1952-53.

(b) The total number of Government quarters available in Delhi is 14,031 which includes 1,224 for officers drawing Rs. 500 and more, 8,287 for officers drawing less than Rs. 500 per month, and 4,520 for Class IV and work-charged staff.

The feasibility of constructing a second storey to the existing quarters at Delhi was considered but was not found practicable.

INDIANS SENTENCED TO DEATH IN MALAYA

78. **Dr. Ram Subhag Singh:** (a) Will the Prime Minister be pleased to state whether it is a fact that some Indians have been sentenced to death in Malaya during this calendar year on charges of consorting with the Communist insurgents there?

(b) If so, what is the number of Indians who have been sentenced to death?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Two.

KASHMIRIS SETTLED IN BHOPAL

79. **Dr. Ram Subhag Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether some Kashmiri families of Yole Camp have been settled in Bhopal; and

(b) if so, how many families have been settled there?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Yes. 241 families have been sent for resettlement to Bhopal.

TRADE WITH PAKISTAN

80. **Dr. P. S. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state the nature and quantity of goods exported from India to Pakistan and vice versa during the years 1949, 1950 and 1951 together with the value of goods in each case?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Detailed statistics for the financial years 1949-50 and 1950-51 is given in the compilation "Indo-Pakistan Trade Statistics for the twelve months ending March 1951" which has already been published. A statement showing main features of the trade during these years and statistics for the period 1st April to 31st December 1951 is placed on the Table of the House. [See Appendix III, annexure No. 19.]

DISPOSALS DIRECTORATE

81. **Dr. P. S. Deshmukh:** Will the Minister of Works, Housing and Supply be pleased to state the strength of staff in the Disposals Directorate in each of the years 1949, 1950 and 1951 according to each category?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement showing the strength of staff (Class I, II, III and IV) in the Disposals Wing of the Directorate General of Supplies and Disposals on 1st January 1949, 31st December 1949, 31st December 1950 and 31st December 1951 is placed on the Table of the House; this shows progressive reduction in strength.